

GOVERNMENT OF INDIA
MINISTRY OF ROAD TRANSPORT AND HIGHWAYS

LOK SABHA
UNSTARRED QUESTION NO. 1943
ANSWERED ON 27th July, 2017

SECURITY MEASURES ALONG NATIONAL AND STATE HIGHWAYS

1943. SHRI K.C. VENUGOPAL:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS

सड़क परिवहन और राजमार्ग मंत्री

be pleased to state:

- (a) whether the Government has noticed the increasing rate of brutal rape incidents on National and State Highways in various parts of the country;
- (b) whether the Government is ready to strengthen the security in various National and State Highways to ensure safety for women travellers, if so, the details thereof;
- (c) whether the Government has taken any measures to ensure police and security patrolling in National Highways to prevent attacks against commuters; and
- (d) if so, the details thereof?

ANSWER

THE MINISTER OF STATE IN THE
MINISTRY OF ROAD TRANSPORT AND HIGHWAYS
(SHRI PON. RADHAKRISHNAN)

(a) & (b) The Ministry of Road Transport and Highways collects data on road accidents from all States/UTs in a format developed as per the Asia Pacific Road Accident Database (APRAD) project of United Nations Economic and Social Commission for Asia Pacific (UNESCAP) region. Under this format, the data of rape incidence are not collected. Rape incident is not a traffic violation but a criminal offence which is dealt with under existing law. Ministry of Road Transport & Highways has also issued notification number G.S.R. 1095 (E) dated 28th November 2016 which envisages the fitment of Vehicle Location Tracking Device and Alert Buttons on certain public service vehicle to strengthen the safety passengers including women travellers.

(c) & (d) There is no such proposal under consideration of the Ministry of Road Transport & Highways.
